

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(16) C.P.(IB)-1266/8/(MB)/NCLT/2017

CORAM:

Present : SH. M.K. SHRAWAT,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 02.08.2018

NAME OF THE PARTIES : Sachin Chemicals.
V/s.
Anamayee Pharsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 8 of I&B Code 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. The Petitioner amended the petition; copy yet to be served on the other side.
Directed to serve.
3. Time is granted to the Respondent to file reply by 25.08.2018.
4. Listed for hearing on **08.10.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

02.08.2018.
Gajanan